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Title: Regarding need to provide reservation in jobs to the Denotified Tribes.

SHRI HARIBHAU RATHOD (YAVATMAL): Even after 60 years of our Independence, the Denotified Tribes are still the most backward community in the country. Looking at their plight, backward and destitute condition, immediate action should be taken by the Government to provide Constitutional safeguards to Denotified Tribes by making a 3<sup>rd</sup> Schedule in the Constitution so that DNTs can get all benefits such as reservation in jobs, promotion etc like SCs/STs/OBCs and Minorities. The Denotified Tribes Commission which was constituted by the Government to look into the different aspects of Denotified, also submitted an interim report to the Government for consideration. I hope the Government will take an early decision to implement it. It is now time that Government should bring a Bill to amend the Constitution to provide reservation to the Denotified Tribes.